

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 95
ANSWERED ON 03/02/2025

**FUND UNDER JJM 2.0 FOR PROVIDING COMBINED WATER SUPPLY SCHEME
(CWSS)**

95. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government is aware that Tamil Nadu Water Supply and Drainage (TWAD) Board has submitted proposal for providing CWSS to 216 rural habitations in Sendamangalam, Erumaipatty, Kabilarmalai (Part) and Paramathi (Part) Unions in Namakkal district with river Cauvery as source to enhance water supply service level to 55 LPCD as per JJM norms in Tamil Nadu for an estimated cost ₹ 367.00 Crore and seeking fund allocation under JJM 2.0;
- (b) if so, the status of allocation of funds for above scheme under JJM 2.0; and
- (c) steps being taken by Government for scheduling above proposed CWSS and for allocation of funds under JJM 2.0?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) : Department of Drinking Water & Sanitation had received a letter dated 12.07.2024 from State Government of Tamil Nadu seeking permission to convene the meeting of State Level Scheme Sanctioning Committee (SLSSC) for the approval of 3 new Combined Water Supply Schemes (CWSS) under Jal Jeevan Mission (JJM), which included one CWSS for 216 rural habitations in Sendamangalam, Erumaipatty, Kabilarmalai (Part) and Paramathi (Part) Unions in Namakkal district with river Cauvery as source for an estimated cost ₹367.00 crore and seeking central financial support for completion of these schemes.

(b) and (c) : The Union Cabinet in August 2019 had approved the period of implementation of JJM upto March, 2024 during which the States/ UTs were to complete the planning, approval and implementation of water supply schemes. Department of Expenditure, Ministry of Finance vide their ID note dated 05.04.2024 conveyed its concurrence to allow extension of the scheme till 31.03.2025 for utilization of available funds subject to the condition that total outlay of the scheme and central share as approved by the Union Cabinet is not breached. Therefore, no fresh approval has been given to any new water supply scheme in any State/ UT under JJM after March, 2024.
